

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

108. Company Appeal/68/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Power Experts India Private Limited

V/s.

Registrar of Companies

Appearances:

For applicant :- None appeared

For Respondent:- None appeared

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

On perusal of the record, we observed that vide order dated 13.02.2024 the appellant had sought time to place on record the ITRs for Assessment Years 2019-2020, 2020-2021 and 2022-2023 and also provide the GST registration, if applicable. None appeared for appellant. List on **02.04.2024** for appearance of the appellant/dismissal of the company appeal.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)